

9.7.2003

19.

MA 1387/2003 in  
OA 1031/2003

Present : Shri M.K.Gaur, learned counsel for the  
applicants (Original respondents).

Shri Amit Anand, counsel for the respondents  
(Original applicants)

MA 1387/2003 has been filed by the applicants  
(Original respondents) seeking further time to implement the  
Tribunal's order dated 25.4.2003. Shri Amit Anand, learned  
counsel submits that he has no objection for granting further  
time to the respondents to implement the aforesaid order.

2. In the above circumstances, MA 1387/2003 is  
allowed granting respondents time upto 1.10.2003 for fully  
implementing the order of the Tribunal.

3. MA 1387/2003 is accordingly disposed of as above.

(Govindan S. Tampi )  
Member (A)

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